NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

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C.P No. 1092/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:

HDFC Bank Ltd.

V/s.

Jitendra Jain & Ors. (Kamla Real Estate Hub Pvt.Ltd.)

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

NATIONAL COMPANY LAW TRIBUNAL

1. Shyam Kapadi a Advocate afw Sankalp Anantwar for afw Nishitha Nambiar financial Creditor.

ORDER TCP No.1092/I&BP/NCLT/MB/MAH/2017

List this matter for further hearing on 18.7.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-**B.S.V. PRAKASH KUMAR** Member (Judicial)